GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION No. 274 ANSWERED ON 30TH NOVEMBER, 2021

ODOP IN KERALA

274. SHRI RAHUL GANDHI:

Will the MINISTER OF FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the initiatives that are being undertaken by the Government to support Farmer Producer Organisations, Self Help Groups (SHGs) and Producer Cooperatives to promote products identified through the One District One Product (ODOP) approach in Kerala along with the details of the products identified for Wayanad parliamentary constituency;
- (b) the details of applications received under PM Formalisation of Micro Food Processing Enterprises (PM-FME) Scheme in Kerala, district-wise;
- (c) the details of credit linked grant and seed capital provided to FPOs/SHGs and Producer Cooperatives under PM-FME scheme, State-wise;
- (d) whether the capacity building initiatives are being undertaken to strengthen FPOs, SHG sand Producer Cooperatives; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a): Ministry of Food Processing Industries is implementing a Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country including Kerala. Support to upgrade existing units or setting up of new micro units for individuals is provided through a credit linked grants-in-aid @35% up to a maximum grant of Rs. 10.00 lakh. The Scheme also provides support to food processing units of SHGs/ FPOs/ Cooperatives for credit linked grants-in-aid @35%, Seed Capital to SHGs, Incubation Centre, Common Infrastructure, Marketing & Branding and Capacity Building.

The Scheme has adopted One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure. ODOP for a district is adopted on the basis of a recommendation of the State Government. In respect to the district of Wayanad, based on the proposal of Government of Kerala, Milk based products have been identified as ODOP.

(b): The details of applications received under the Scheme in Kerala, district-wise are at **Annexure-I**.

(c): Under the scheme, seed capital support up to a maximum of Rs 40,000 per member is provided to members of SHGs involved in food processing activities. Till date, seed capital amount of Rs. 117.71 crores has been released for 34,578 SHG Members. The State-wise details

of seed capital provided to SHG Members are at **Annexure-II**. Credit linked grant has not yet been released to FPOs / SHGs and Producer Cooperatives till date under the Scheme.

(d) & (e): To enhance the capacity building through training and handholding support, Kerala has nominated Kerala Agricultural University, Thrissur as State Level Technical Institute, 22 Master Trainers on various food domains and Entrepreneurship Development Programmes, 66 District Level Trainers in 14 districts and 46 District Resource Persons have been provided training by NIFTEM / IIFPT and other national level research and training institutions through the State Governments. 760 training modules on various food products have been developed and are available on PMFME website (https://mofpi.nic.in/pmfme/) for use of prospective entrepreneurs / beneficiaries.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 274 FOR ANSWER ON 30TH NOVEMBER, 2021 REGARDING ODOP IN KERALA

DETAILS OF APPLICATIONS RECEIVED UNDER THE SCHEME IN KERALA, DISTRICT-WISE

Sl. No.	Districts	Applications received	
1	Alappuzha	6	
2	Ernakulam	7	
3	Idukki	39	
4	Kannur	11	
5	Kasaragod	10	
6	Kollam	29	
7	Kottayam	11	
8	Kozhikode	6	
9	Malappuram	14	
10	Palakkad	11	
11	Pathanamthitta	14	
12	Thiruvananthapuram	9	
13	Thrissur	12	
14	Wayanad	7	
	Total	186	

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 274 FOR ANSWER ON 30^{TH} NOVEMBER, 2021 REGARDING ODOP IN KERALA

Sl. No.	State/UT	Number of Beneficiaries approved	Amount Released (Rs. in Cr.)
1	A&N Island	36	0.13
2	Andhra Pradesh	7476	29.24
3	Arunachal Pradesh	0	0
4	Assam	1776	3.49
5	Bihar	1123	3.79
6	Chandigarh	0	0
7	Chhattisgarh	1422	2.01
8	DDN& DD	0	0
9	Delhi	0	0
10	Goa	102	0.28
11	Gujarat	1161	3.29
12	Haryana	0	0
13	Himachal Pradesh	185	0.71
14	Jammu and Kashmir	0	0
15	Jharkhand	0	0
16	Karnataka	1750	6.85
17	Kerala	1440	4.30
18	Ladakh	0	0
19	Lakshadweep	0	0
20	Madhya Pradesh	1536	5.15
21	Maharashtra	4167	14.90
22	Manipur	0	0
23	Meghalaya	74	0.22
24	Mizoram	0	0
25	Nagaland	0	0
26	Odisha	2885	8.41
27	Puducherry	0	0
28	Punjab	457	1.51
29	Rajasthan	1555	5.42
30	Sikkim	50	0.20
31	Tamil Nadu	0	0
32	Telangana	6307	24.80
33	Tripura	356	1.13
34	Uttarakhand	75	0.18
35	Uttar Pradesh	645	1.70
	Total	34578	117.71

STATE-WISE DETAILS OF SEED CAPITAL PROVIDED TO SHG MEMBERS